

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 812 OF 2018 IN**  
**APPEAL NO. 127 OF 2018**

**Dated: 19<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Shekhawati Transmission Service Company Ltd. .... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Poonam Verma  
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andley for R-1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya for-2 to 5

Ms. Neha Garg  
for Mr. Anand K. Ganesan for R-6

**ORDER**

The learned counsel, Ms. Neha Garg appearing for the learned counsel, Mr. Anand K. Ganesan accepts notice on behalf of the sixth Respondent.

List this matter on **23.07.2018**, as requested and agreed by the learned counsel appearing for the Appellant and the Respondents.

**(S.D. Dubey)**  
**Technical Member**  
*js/vt*

**(Justice N. K. Patil)**  
**Judicial Member**